

ITEM NO.34

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 1210/2021

MANOHAR LAL & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 03-03-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Pranaya Kumar Mohapatra, AOR

For Respondent(s)

Mr. Diganta Gogoi, Adv.

Mr. Bitu Kumar Singh, Adv.

Mr. Shyamal Kumar, Adv.

Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Ld. Counsel for the petitioner is granted two weeks' time to take fresh steps and file fresh particulars in respect of the unserved respondent Nos.1 and 2.

Respondent Nos.3 and 4 are granted four weeks' time for filing counter affidavit.

List again on 21.4.2023.

ATUL M. KURHEKAR
Registrar